

purposes. The State Government propose to take up the scheme in areas where groundwater surveys have established the potential for further intensive development. The outlines of a scheme of survey have been finalised. The State Government have also been advised that construction of tubewells could be taken up in compact areas where there is no reason to doubt availability of groundwater and such schemes could be presented to the Agricultural Refinance Corporation. The Exploratory Tubewells Organisation under this Ministry sent a team to conduct a quick survey of the possibilities for groundwater development. With the financing of a number of such schemes by the Agricultural Refinance Corporation and organisation of proper groundwater surveys, the basis for intensive groundwater development in the State would have been created.

MECHANISATION OF AGRICULTURE IN MADHYA PRADESH

610. SHRI S. N. SHUKLA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are considering liberalisation of imports of various types of tractors on rupee payment basis in the context of the recommendation made by the National Council of Applied Economic Research for the mechanisation of agriculture in Madhya Pradesh; and

(b) if so, the steps which have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). In its report on "Cropping Pattern in Madhya Pradesh", the National Council of Applied Economic Research has referred to the shortage of manpower and has suggested a larger mechanisation programme. It has suggested the setting up of an Agriculture Mechanisation Corporation

which could provide farmers with the requisite machinery on a deferred payment basis. This is the concept underlying the Agro-Industries Corporation and the Govt. of India have suggested to the State Govt. to set up the Corporation quickly. The Govt. of India have also agreed to participate in the equity capital of this Corporation.

There is, no doubt, a shortage of tractors which is being met by augmenting indigenous manufacture and by imports. Tractors are, at present, imported from the USSR and Czechoslovakia against rupee payment.

DISPLACED FAMILIES IN ASSAM CAMPS

611. SHRIMATI JYOTSNA CHANDA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) how many displaced families are still in camps in Assam State; district-wise and

(b) the action taken to rehabilitate them either in Assam or outside Assam?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) A statement showing the district-wise population of the Camps in Assam as reported upto 3-2-68 is laid on the Table of the House. [Placed in Library, See No. LT-77/68].

(b) The Government of Assam has agreed to resettle 12000 families in all in Assam of new migrants from East Pakistan. About 3,000 families are expected to move to the resettlement sites for permanent rehabilitation before the close of the current financial year. This will fulfil the commitment by the Government of Assam. The question of resettlement of the remaining families is under correspondence with the State Government.